

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No.1659 of 2018

Som Marandi & Ors. **Petitioner**

Versus

The State of Jharkhand **Opp. Party**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner : Mr. Rajeeva Sharma, Sr. Advocate
Mr. S. K. Mahto, Advocate

For the State : Mr. Rakesh Kumar Sinha, A.P.P

09/Dated: 08th July, 2020

1. Learned senior counsel for the petitioner submits that he shall array the General Manager, Eastern Railway, Howrah, West Bengal, as O.P. No.02 and shall also take steps for service of notice under registered cover with A/D as well as under ordinary process along with the copy of revision and interlocutory applications, if any, for service upon O.P. No.02, at the earliest.
2. Learned A.P.P is present.
3. On prayer of learned senior counsel for the petitioner, office to list the revision on **09.09.2020**.

(AMITAV K. GUPTA, J.)

Chandan-Rohit/-